HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion of Sr. Scale Stenographer/Executive Assistant to the post of Chief Administrative Officer in the District Judiciary of UT of J&K.

No.: 593 of 2025/Ry Dated: 24/04/2025

Sanction is hereby accorded to the promotion of below mentioned Sr. Scale Stenographer/Executive Assistant to the post of Chief Administrative Officer in the Pay Level-8 (47600-151100):

S.No.	Name and designation of the official	Present Place of Posting	Post to which Promoted	Effective date of promotion
1.	Shri Jagdish Singh Thakur, Executive Assistant	Pr. District & Sessions Judge, Jammu.	Chief Administrative Officer.	01.04.2025

Note:-

- 1. The above promotion is initially on officiating basis, regularization whereof shall be subject to successfully qualifying the written or oral examination as may be prescribed by the Hon'ble the Chief Justice to assess the knowledge of the promotee on the domain subjects i.e. local laws and Civil Service Regulation, for the posts of Chief Administrative Officer.
- 2. Posting orders of the promotee shall be issued separately.

By Order of Hon'ble the Chief Justice.

Principal Secretary to Hon'ble the Chief Justice

Dated:- 24/04/2025

- 1. Registrar General, High Court of J&K and Ladakh.
- 2. Registrar Vigilance, High Court of J&K and Ladakh.
- 3. Registrar Rules, High Court of J&K and Ladakh.

.....for information.

- 4. Pr. District & Sessions Judge, Jammu for information and necessary action.
- 5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
- 6. Director Finance, High Court of J&K and Ladakh for information.
- 7. Chief Librarian, High Court Wing, Jammu / Srinagar.
- 8. Order file

Hon'ble the Chief Justice